NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/59/2016

NAME OF THE PETITIONER(S)

: C Manoharan

NAME OF THE RESPONDENT(S)

: Mathi Leathers Pvt Ltd and 7 others

UNDER SECTION

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

s. P. myalilashon

comsel for Petitioner S. p. mushi kupus

ORDER

Counsel for Petitioner present and produced an order dated 29.08.2013 passed by the Hon'ble High Court of Madras in Misc. petition No.1/2013 in connection with Company Appeal No.4/2013 wherein the interim stay has been granted, the copy of the order is placed on the file. The matter is adjourned sine die. However, the Petitioner is at liberty to mention the same if any final order is passed by the Hon'ble High Court of Madras in the pending appeal.

(S. VIJAYARÅGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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